

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

Item No. 412
IB/469/ND/2023

IN THE MATTER OF:

Nu-Foam Rubber Industries Private Limited

...

Applicant

Under Section 59 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 22.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Rakesh Kumar, Ms. Preeti Kashyap,
Mr. Ankit Sharma, Mr. Varun Pandit,
Mr. Yash Dhawan, Advs.

For the RoC : Ms. Jyoti Khurana, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Mr. Rakesh Kumar, Learned Counsel for the applicant/Liquidator is present through video-conferencing. Ms. Jyoti Khurana, Learned Counsel for the RoC is present physically. Learned Counsel for the applicant has submitted that they have already filed compliance affidavit. The same is available on e-portal of this Adjudicating Authority. Let a copy of the compliance affidavit be served to Counsel for the RoC by the Learned Counsel for the applicant. Let this matter be posted to 06.05.2024.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)